

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 44(ND)2016**  
**CA. NO.**



**CORAM:**

**PRESENT: SH. M.K.HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016**

**NAME OF THE COMPANY: M/s. Vijay Shankar Singh V/s. M/s. Grand Vision Tour & Travels  
Pvt. Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
1	Rana Ranjit Singh Adv D. 663/88.		Refuted	
2	Vinayak Srivastava Advocate D/11/01/08		R-1, R-2, R-3	

**ORDER**

Learned counsel for the parties are present. Learned counsel shall within a week's time file 2 additional sets of paper books. Learned counsel shall also file the synopsis, the written submissions and the list of judgments, if any, on which they intend to rely within the period provided above.

List on 14.12.2016 for arguments.

  
(Maharaj Krishan Hanjura)  
Member (Judicial)